

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2787/2005

(From the judgement and order dated 23/08/2004 in CRLA No. 511/1997
of The HIGH COURT OF A.P AT HYDERABAD)

SYED IBRAHIM

Petitioner(s)

VERSUS

STATE OF A.P.

Respondent(s)

Date: 13/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner(s)

Mr. A. Subba Rao, Adv.

For Respondent(s)

Ms. D.Bharathi Reddy, Adv.

Mr. P.VInay, Adv.

Ms. Sneha Bhaskaran, Adv.

UPON hearing counsel the Court made the following

O R D E R

Ms. D.Bharathi Reedy, Adv. states that she has instructions to appear on

behalf of respondent-State.

Call after four weeks.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master